

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.13
C.P. (CAA)No.03/BB/2024

IN THE MATTER OF:

M/s. Elveety Industries Pvt. Ltd. ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 02.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vishak Nag

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner.
2. Reports from the ROC/RD, OL and I.T. Dept., are awaited. Therefore, further two weeks' time is granted to the said Authorities to file their reports, and one week thereafter is granted to the Petitioner to file its response, if any, to the said reports.
3. List the case on **18.06.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi